

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1154/252(ND)/2018

IN THE MATTER OF:

**Asst. Commissioner of Income Tax (M/s Abcindya Network Pvt. Ltd.)
...PETITIONER**

vs

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 08.08.2019

Coram:

**Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)**

**For the Petitioner :
For the AROC : M. Yadubhushana Rao, Adv.
For the Income Tax : Easha Kadian, Lakshmi Gurung, Adv.**

ORDER

Counsel for appellant is present, AROC is also present and give a consent to proceed further in the matter. Therefore, post the matter for further consideration for 11th September, 2019.

Sd-

**(V.K. Subburaj)
Member (T)**

Sd-

**(P.S.N. Prasad)
Member (J)**